ITEM NO.15 REGISTRAR COURT. 1 SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ATUL M. KURHEKAR

Petition(s) for Special Leave to Appeal (C) No(s). 20302/2021

GARIBEY (DEAD) THROUGH LRS. Petitioner(s)

VERSUS

DEPUTY DIRECTOR OF CONSOLIDATION & ORS. Respondent(s)

Date : 29-11-2022 This petition was called on for hearing today.

For Petitioner(s)
Mr Shakti Singh, Adv.
Ms. Sakshi Kakkar, AOR

For Respondent(s)
Mr Ajay Singh, Adv.
Mr. Lokesh Kumar Choudhary, AOR

UPON hearing the counsel, the Court made the following
O R D E R

Ld. Counsel for the petitioner is granted two weeks' time as final opportunity to take fresh steps and file fresh particulars in respect of unserved respondent nos. 1 and 3.

Respondent nos. 4 to 11 are granted four weeks' time as final opportunity for filing counter affidavit.

Service is complete on respondent nos. 2 and 12 but none has entered appearance.

List again on 17.1.2023.

Signature Not Verified
Digitally signed by Indu Marwah
Date: 2022.11.30 10:59:35 IST
Reason:

ATUL M. KURHEKAR
Registrar